

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.35/2001

Monday this the 5th day of February 2001

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. T.N.T. NAYAR, ADMINISTRATIVE MEMBER

B.H.Sreela,
Assistant Director (OL)
Office of the General Manager,
Telecommunications,
Bharat Sanchar Nigam Ltd.
Kottayam.

...Applicant

(By Advocate Mr. CSG Nair)

V.

1. Union of India represented by
its Secretary,
Ministry of Telecommunications,
Sanchar Bhavan,
New Delhi.
2. The Chairman,
Bharat Sanchar Nigam Ltd.
Sanchar Bhavan,
New Delhi.-1.
3. Chief General Manager,
Telecommunications,
Bharat Sanchar Nigam Ltd.
Trivandrum.
4. Smt.B.Geetha Devi,
Assistant Director (OL)
Office of the General Manager,
Telecommunications,
Bharat Sanchar Nigam Ltd.
Trivandrum SSA Trivandrum.

...Respondents

(By Advocate Mr.R.Madanan Pillai (for Rlto3)

The application having been heard on 5.2.2001, the Tribunal on the same day delivered the following:

O R D E R
HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

After making submission for quite some time, learned counsel for applicant seeks permission to withdraw this application with liberty to the

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applicant to seek appropriate relief in accordance with law. Liberty is granted and the application is closed as withdrawn. No costs.

Dated the 5th day of February, 2001

T.N.T. NAYAR
ADMINISTRATIVE MEMBER

A.V. HARIDASAN
VICE CHAIRMAN

S.